THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated Shillong the __March 2017

EXTENSION NOTICE FOR N.I.Q

No. HCM II/73/2015/Comp/ : The date of receipt and opening of the quotations relating to "supply and installation of finger print/Card based Biometrics Attendance System" vide NIQ No. HCM II/73/2015/Comp/753 dated 9th March 2017 is hereby extended to 10th April 2017 at 1:00 PM and opening of quotations will be on the same day i.e. 10th April 2017 at 1:30 PM.

Memo No. HCM II/73/2015/Comp / Dated Shillong the 31 March, 2017 Copy to:

- Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
- The Director, DIPR, Shillong for publishing in 2(two) Newspapers i.e.
 Mawphor and Shillong Times
- 3. The System Analyst for uploading in the Official website
- 4. Office Notice board
- 5. Account Section
- 6. Office file.

REGISTRAR GENERAL